

(10)

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A No. 448/2012 in
CP No. 495/2012.

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

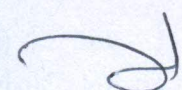
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Silverstone Construction Pvt Ltd & Anr. -Vs- Eastern Manufacturing Pvt Ltd & Ors.		
Under Section	397-398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

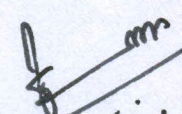
1. Pramit Kumar Ray
Sr. Advocate & Barrister. }
2. Rajib Mulkich Advocate } Rs no. 7.

Rajib Mulkich
Advocate.
27/11/17.

1. Mr. Aditya Kanaris, Adv } 2-1
Mr. S Sarkar, Adv


27/11/17

1. Saumak Mitra, Adv.
2. Aritra Bose, Adv.
3. Sanjeev Trivedi, Adv. } Petitioners.


27.11.17.

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 and 7 are present.

It appears that Hon'ble NCLAT has passed an order in **Company Appeal (AT) No. 277 of 2017 [Silverstone Constructions Private Limited & Anr -versus- Eastern Manufacturing Private Limited & Ors.]** on 24/11/2017.

Parties are directed to comply with the order of the Hon'ble NCLAT within 15 days from today.

List on 05/01/2018.

Interim order, if effective, then it may be extended till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)